

(c) and (d). "Baynanamas" are not required to be submitted to the Government but to the District officers. The proposal for grant of loan was received by the State Government from the District Officer in August, 1956. As the loan required by each family was in excess of the prescribed ceiling, further enquiries with regard to the quality of the land, the prevailing market price, etc. were necessary in order to decide whether a relaxation of the ceiling should be allotted. These enquiries took some time and the final recommendations were received by the State Government from the District Officer only in July, 1957. Sanction was accorded in August, 1957.

Slum Clearance

1652. Dr. Ram Subhag Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of slum clearance schemes sanctioned by Government for each State;

(b) the estimated amount needed for the execution of those schemes; and

(c) the number of these schemes in each State which are under implementation?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c). A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 32].

निष्क्रान्त सङ्गति

१६५३. श्री पद्म देव : क्या पुनर्वास तथा अहःसंस्पर्क कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १९५१ साल रोड, शिमला पर स्थित दुकान संख्या १३ भाग से नष्ट हो गई और किरायेदार ने उसमें आवाश्यक मरम्मत करा ली ;

(ख) क्या यह भी सच है कि मरम्मत पर कुल सर्चा लगभग सात हजार रुपा और कस्टोडियन जनरल ने इसकी स्वीकृति दे दी थी ; और

(ग) क्या यह भी सच है कि अभी तक किरायेदार को रुपया नहीं दिया गया है ?

पुनर्वास तथा अहःसंस्पर्क कार्य मंत्री (श्री मेहर चन्द खन्ना) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) मंजूर की गई रकम का बिल प्रदायगी के लिये २६-११-५७ को मंत्रालय के वे एण्ड अकाउंट्स ऑफिसर के पास भेजा गया था ।

Cooperative Housing

1654. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state the steps Government propose to take for encouraging cooperative housing?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The actual formation and development of cooperatives is the concern of the State Government. The Government of India Subsidised Industrial Housing and the Low Income Group Housing Schemes, however, already provide for adequate financial assistance on convenient and attractive terms to cooperative housing societies. With a view to inducing more cooperative societies of industrial workers to build houses themselves the Housing Ministers' Conference held recently at Mysore has also made certain recommendations which are under consideration. Copies of the recommendations are available in the Parliament Library.

Licensing of Looms and Spindles

1655. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of looms and spindles licensed in Punjab and Delhi during the years 1954-55, 1955-56, 1956-57, and 1957-58 so far;